

FORM
STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR _____
AS ON 24/01/2022

1. Name of the officer (in full) : DVG HARI PRASAD KORUPOLU, FSSAI
 & Service to which the officer belongs
2. Present Post held MANAGER-IT Pay (pay band & Grade pay): Level 11 / 67,700/- Date of Birth: 09/01/1984

| Name of District, Sub-Division Taluka and Village in which Property is situated | Land & Details of Property | | | If not is own name state in whose name held and his/her relationship to the Government Servant | How acquired whether by purchase, lease**, mortgage, inheritance gift or otherwise with date of acquisition and name with details of person/persons from whom acquired | Annual Income from property | Remarks; Please indicate details of permission obtained from department |
|---|----------------------------|---|-----------------|--|--|-----------------------------|---|
| | Housing | Land | Present Value * | | | | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| Visakhapatnam Ramaveram | | 200 sq yards Purchased on 06/08/2015 | 6,00,000/- | | Purchased on 06/08/2015 | KH2 | |

Place : Dalka
 Date: 24/01/22

Signature of Govt. Servant

(Handwritten Signature)

In applicable clause to be struck out.

* In case where it is not possible to assess the value accurately the approximate given value in relation to present condition may please be indicated.

** Includes short term lease also.